

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No. 120 of 2016 &
I.A. No. 272 of 2016**

Dated: 21st July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Kamachi Sponge & Power Corporation Ltd. Appellant (s)
Versus**

**Tamil Nadu Generation and Distribution Corporation Ltd. Respondent (s)
& Anr.**

Counsel for the Appellant(s) : Ms. Nishtha Khurana

Counsel for the Respondent(s) Mr. S. Vallinayagam for TANGEDCO

ORDER

Learned counsel appearing for the appellant states that she is not authorised to argue the matter.

List the matter on **23.08.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**